

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-1497
ANSWERED ON 02/08/2023

**ALLOCATION OF FUND UNDER CRIF FOR CONSTRUCTION OF ROADS IN
AMARAVATI**

1497. **SHRI KANAKAMEDALA RAVINDRA KUMAR:**

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has allocated funds under Central Road Infrastructure Fund (CRIF) for the development of road infrastructure in Amaravati in the State of Andhra Pradesh;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Funds for the works approved under CRIF are released out of the accruals for a State based on the Utilisation Certificate (UC) furnished by the State Government, statewide and not workwise. During the current year 2023-24, accrual for the state of Andhra Pradesh is Rs 354.97 crore and no funds have been released during the current year as the UC from the State Government has not been received. During the year 2022-23, an amount of Rs. 344.73 crore has been released under CRIF to the state of Andhra Pradesh.
